

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19920/2025 BLAPL/7010/2025	ANISH. O VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /262 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000110/2023
2	D-BLAPL/19921/2025 BLAPL/7011/2025	SUNIL BAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHAMA /39 /2022 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000080/2022
3	D-BLAPL/19988/2025 BLAPL/7012/2025	CHANDRAKANT DHIR VS STATE OF ODISHA	GOURAV MOHANTY VS	INDUSTRIAL ESTATE PS /121 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000051/2025
4	D-BLAPL/19990/2025 BLAPL/7013/2025	RANJAN PARICHHA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	ADVA /62 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000038/2023
5	D-BLAPL/20068/2025 BLAPL/7014/2025	SANDEEP NAYAK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	SPL.TASK FORCE /16 /2023 A.D.J.,BALASORE(Baleshwar) Spl/0000236/2023
6	D-BLAPL/20131/2025 BLAPL/7015/2025	PRITAM JENA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BHANDARIPOKHARI /121 /2025 SPECIAL JUDGE (POCSO), BHADRAK(Balasore) Spl/0000031/2025
7	D-BLAPL/20132/2025 BLAPL/7016/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	PLANTSITE /907 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003069/2024
8	D-BLAPL/20170/2025 BLAPL/7017/2025	MANAS MUKHI VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	SPL.TASK FORCE /18 /2021 PRESIDING OFFICER, O.P.I.D. COURT,BALASORE Spl/0000118/2021
9	D-BLAPL/19295/2025 BLAPL/7018/2025	SK. ENAM KHAN @ ENAM KHAN VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	DHARMASALA /281 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000941/2025
10	D-BLAPL/19978/2025 BLAPL/7019/2025	NANDU NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /147 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000159/2025
11	D-BLAPL/19596/2025 BLAPL/7020/2025	NABIN KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	MATHILI /139 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000081/2025

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12	D-BLAPL/19854/2025 BLAPL/7021/2025	PRASANTA BAITHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/0000001/2025
13	D-BLAPL/20036/2025 BLAPL/7022/2025	RAMESH PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000018/2025
14	D-BLAPL/19900/2025 BLAPL/7023/2025	JITENDRA MENDALI @ MENDILI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000009/2025
15	D-BLAPL/19789/2025 BLAPL/7024/2025	BASANTA GOUDA VS STATE OF ODISHA	ABHAS MOHANTY VS	PAHALA /191 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000302/2025
16	D-BLAPL/19903/2025 BLAPL/7025/2025	MAHARUDDIN KHAN @ MUNA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHURDA MODEL /259 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000065/2025
17	D-BLAPL/19892/2025 BLAPL/7026/2025	REKHRAM @ MUNNA SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000018/2025
18	D-BLAPL/19916/2025 BLAPL/7027/2025	KOTTOPALLI @ KOTHAPALLI GOPI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KASINAGAR /19 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000066/2024
19	D-BLAPL/20033/2025 BLAPL/7028/2025	BHAKTA DEEP VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	PATNAGARH /175 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000691/2025
20	D-BLAPL/19979/2025 BLAPL/7029/2025	KAILASH MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GARBANDHA /15 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000021/2024
21	D-BLAPL/19983/2025 BLAPL/7030/2025	ISWAR CHANDAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KOKSARA /227 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000229/2024
22	D-BLAPL/20253/2025 BLAPL/7031/2025	PRATAP PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /238 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000098/2025
23	D-BLAPL/18156/2025	SK. IRFAN @ GULCHU	LOKANATH NAIK	MADHUPATNA /289 /2024

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	BLAPL/7032/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000193/2024
24	D-BLAPL/19219/2025 BLAPL/7033/2025	SK. MIJANUR REHEMAN MOLLA @ RAJU @ MALLA VS STATE OF ODISHA	DEBASIS MISHRA VS	LINGARAJ P.S. /26 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000062/2025
25	D-BLAPL/20259/2025 BLAPL/7034/2025	SANTOSH BEHERA @ SANOTSH BEHERA @ CHUNIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THAKURGARH /218 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001074/2024
26	D-BLAPL/19787/2025 BLAPL/7035/2025	BIBHISANA DEEP @ DIPA VS STATE OF ODISHA	ASISH MISHRA VS	BOUDH /39 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000049/2025
27	D-BLAPL/20260/2025 BLAPL/7036/2025	SANTOSH BEHERA @ SANOTSH BEHERA @ CHUNIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ATHAMALLIK /267 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001048/2024
28	D-BLAPL/20262/2025 BLAPL/7037/2025	DASARATHI BISOYI @ RAMESH @ BISHU @ ROCKY @ DASARATJO BISOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ATHAMALLIK /267 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001048/2024
29	D-BLAPL/20273/2025 BLAPL/7038/2025	SANTOSH BEHERA @ CHUNIA @ SANOTSH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THAKURGARH /217 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001073/2024
30	D-BLAPL/20277/2025 BLAPL/7039/2025	SHIBA PRASAD BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	KHUNTUNI /64 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000188/2025
31	D-BLAPL/19832/2025 BLAPL/7040/2025	DEBASISH MAJHI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	GUNUPUR /22 /2025 A.D.J., GUNUPUR(Rayagada) CT/0000009/2025
32	D-BLAPL/19946/2025 BLAPL/7041/2025	SURYAKANT NAYAK @ GUDU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	JANKIA P.S. /181 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000057/2025
33	D-BLAPL/20251/2025 BLAPL/7042/2025	BABAJI @ BAISHNAB ROUT VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	KUJANGA /81 /2025 A.D.J.,KUJANG(Jagatsinghapur) CT/0000049/2025
34	D-BLAPL/19991/2025 BLAPL/7043/2025	SUMANTA @ MITHUN PODHA VS	BYOMOKESH SAHOO VS	BIRMAHARAJPUR /36 /2025 S.D.J.M.,BIRMAHARAJPUR(Sonepur)

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35	D-BLAPL/19993/2025 BLAPL/7044/2025	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS	PRONOY MOHANTY VS	GR/0000076/2025 MAHANGA /86 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000140/2025
36	D-BLAPL/20342/2025 BLAPL/7045/2025	STATE OF ODISHA AJAUDIN KUMBHAR VS	RAJJEET ROY VS	S.P.(CID-CRL),CUTTACK /5 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E) GR/0000422/2023
37	D-BLAPL/18665/2025 BLAPL/7046/2025	STATE OF ODISHA RAJESH KACHER VS	SURYAKANTA DASH VS	JEYPORE SADAR /186 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000066/2023
38	D-BLAPL/19178/2025 BLAPL/7047/2025	STATE OF ODISHA SANJU PATRA @ MUNA VS	BIBHUTI BHUSAN NANDA VS	BADACHANA /327 /2023 A.D.J.,CHANDIKHOLE(Jajapur) Spl/0000026/2023
39	D-BLAPL/19466/2025 BLAPL/7048/2025	STATE OF ODISHA PRASANTA MUKHI VS	SANJIB KUMAR BHANJADEO VS	NILGIRI /224 /2025 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000172/2025
40	D-BLAPL/19996/2025 BLAPL/7049/2025	STATE OF ODISHA SHIBA SANKAR ROUT VS	DEBASHIS ROUTRAY VS	LAIKERA /67 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000070/2018
41	D-BLAPL/19998/2025 BLAPL/7050/2025	STATE OF ODISHA BIKASH NAIK VS	BIJAY KUMAR BEHERA VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000008/2025
42	D-BLAPL/19756/2025 BLAPL/7051/2025	STATE OF ODISHA RAKESH SWAIN @ GETUA VS	BIRABAR GANTHIA VS	BANKI /16 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000017/2025
43	D-BLAPL/20355/2025 BLAPL/7052/2025	STATE OF ODISHA RAJAT KUMAR NAIK VS	RAJJEET ROY VS	S.P.(CID-CRL),CUTTACK /5 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E) GR/0000422/2023
44	D-BLAPL/20006/2025 BLAPL/7053/2025	STATE OF ODISHA SURESH CHHATRIA VS	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000027/2025
45	D-BLAPL/17296/2025 BLAPL/7054/2025	STATE OF ODISHA T.KALLIPAN @ T.KALIYAPPAN VS	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /79 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000177/2025

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46	D-BLAPL/19301/2025 BLAPL/7055/2025	PRASANT KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TANGI /88 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000460/2025
47	D-BLAPL/20066/2025 BLAPL/7056/2025	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	EOW,BHUBANESWAR /3 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000007/2024
48	D-BLAPL/19841/2025 BLAPL/7057/2025	SANJAYA PANDA @ MAHENDRA DEEP VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KHETRARAJPUR /123 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001129/2025
49	D-BLAPL/19802/2025 BLAPL/7058/2025	SOMANATH NAIK @ NALUA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CDA-II /24 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000120/2025
50	D-BLAPL/20029/2025 BLAPL/7059/2025	BISWAJIT MOHPATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	ANGUL SADAR PS /286 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000965/2025
51	D-BLAPL/19846/2025 BLAPL/7060/2025	LALING @ TIKESWAR @ ANKIT SUNA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /85 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000166/2025
52	D-BLAPL/20058/2025 BLAPL/7061/2025	PRASANTA KUMAR DAS @ PRASANTA DAS @ BAPINA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAIRA /72 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000066/2025
53	D-BLAPL/20126/2025 BLAPL/7062/2025	NAGENDRA DUBEY VS STATE OF ODISHA	DAYANIDHI MISHRA VS	MOHANA /76 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000055/2023
54	D-BLAPL/20446/2025 BLAPL/7063/2025	HRUDANANDA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOUDH /281 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000295/2025
55	D-BLAPL/19815/2025 BLAPL/7064/2025	KARPURA BAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	PATNAGARH /175 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000691/2025
56	D-BLAPL/19852/2025 BLAPL/7065/2025	RABINDRA KUMAR ROUT @ CHANGA VS STATE OF ODISHA	PRAFULLA CHANDRA BISWAL VS	JAJPUR TOWN /193 /1996 S.D.J.M.,JAJPUR(Jajapur) GR/0000989/1996
57	D-BLAPL/20053/2025	TAHIR ANSARI	SURYAKANTA DWIBEDI	DHARAMGARH /33 /2025

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	BLAPL/7066/2025	VS STATE OF ODISHA	VS	A.D.J.,DHARAMGARH(Kalahandi) CT/000035/2025
58	D-BLAPL/20003/2025 BLAPL/7067/2025	JABIR HUSSAIN VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/000055/2025
59	D-BLAPL/19803/2025 BLAPL/7068/2025	KELU CHARAN BEHERA @ KALU @ CHITTARANJAN PATTANAİK VS STATE OF ODISHA	BISWAJIT NAYAK VS	PIPLI /124 /2025 J.M.F.C.,PIPLI(Puri) GR/0000195/2025
60	D-CMAPL/17970/2025 CMAPL/198/2025	SIDDHARTHA PANDA VS STATE OF ODISHA	JASPREET KAUR VS	// (//
61	D-CMAPL/25775/2025 CMAPL/199/2025	SEETARAM PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	// (//
62	D-CMP/26762/2025 CMP/1001/2025	SAMEER KUMAR NAYAK VS ARCHANA NAYAK	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0002064/2023
63	D-CMP/23997/2025 CMP/1002/2025	SWARNAREKHA PATNAİK VS JAGADISH BEHERA	KANISKA RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0001567/2016
64	D-CMP/27216/2025 CMP/1003/2025	BIBHUTI BHUSHAN SARANGI VS GEETIGUNJAN SARANGI	SOUMYA MISHRA VS	// A.D.J.,SALIPUR(Cuttack) Fao/0000013/2024
65	D-CMP/27221/2025 CMP/1004/2025	OFFICERS HOUSING COOPERATIVE SOCIETY LTD. VS M/S. DEVAVRAT HOMES PVT. LTD., BBSR	SOUMYA MISHRA VS DEVAVRAT DEVESH, K.S.DEVESH, A.B.DAS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) Fao/0000003/2025
66	D-CMP/24716/2025 CMP/1005/2025	SANJUKTA PANDA VS DIPTIMAYI PANDA	ASHUTOSH MOHANTA VS	// 3RD A.D.J., BHUBANESWAR(Khordha) Fao/0000143/2019
67	D-CMP/26845/2025 CMP/1006/2025	SANJAY KUMAR GUPTA VS MITRABHANU TAJAN	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) CMA/0000014/2024
68	D-CMP/26571/2025 CMP/1007/2025	ABHISEK KEJARIWAL VS	TUSAR KUMAR MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK

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69	D-CONTC/21826/2025 CONTC/3013/2025	SRI SATYANARAYAN JEW THAKUR BIJE, CUTTACK SANTOSH PATNAIK VS BISKESHAN DHURY,OAS (SS)	ADV. VS	CS/0000503/2008 // 0 //
70	D-CONTC/24708/2025 CONTC/3014/2025	SACHALA PANDA VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// 0 //
71	D-CONTC/25094/2025 CONTC/3015/2025	BENUDHAR ROUT VS ANU GARG,IAS	ADV. VS	// 0 //
72	D-CONTC/25097/2025 CONTC/3016/2025	ABHIMANYU SASMAL VS ANU GARG,IAS	ADV. VS	// 0 //
73	D-CONTC/26004/2025 CONTC/3017/2025	SUBASH CHANDRA DAS VS P.ANVESHA REDDY,IAS	ADV. VS	// 0 //
74	D-CONTC/26007/2025 CONTC/3018/2025	NIMAI CHARAN MOHANTY VS ABHIMANYU BEHERA,EXECUTIVE OFFICER,PURI MUNICIPALITY	ADV. VS	// 0 //
75	D-CONTC/26724/2025 CONTC/3019/2025	NILIMA MAHASANGA, RAGHUNATH PUR VS MONISHA BANERJEE, IAS	ADV VS	// 0 //
76	D-CONTC/26725/2025 CONTC/3020/2025	NILAKANTHESWAR S.H.G.,JAGATSINGHPUR VS MONISHA BANARJEE, IAS	ADV VS	// 0 //
77	D-CONTC/26726/2025 CONTC/3021/2025	BASUDEV SHG,TERAMANPUR,RAHAMA,JAGATSINGHPUR VS MONISHA BANERJEE, IAS	ADV VS	// 0 //
78	D-CONTC/26727/2025 CONTC/3022/2025	MOTHER TERESA SHG, KUJANG,JAGATSINGHPUR VS MONISHA BANERJEE, IAS	ADV VS	// 0 //
79	D-CONTC/24808/2025 CONTC/3023/2025	KRUSHNA CHANDRA BARAL VS PRASANTA KUMAR TARAI,SUB-COLLECTOR,JAGATSINGHPUR	ADV. VS	// 0 //

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80	D-CONTC/25493/2025 CONTC/3024/2025	SWAPNARANI MOHANTY VS SARADA PRASAD MOHAPATRA, SR. ACCOUNTS OFFICER, SAI 4	ADV. VS	// 0 //
81	D-CONTC/25724/2025 CONTC/3025/2025	JACINTA LAKRA VS MRUTUNJAYA TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// 0 //
82	D-CONTC/26977/2025 CONTC/3026/2025	JAGANNATH SAHOO VS SHUBHAM SAXENA,IAS	SAIBRATA RATH VS	// 0 //
83	D-CONTC/25598/2025 CONTC/3027/2025	BIHARI BAG VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
84	D-CONTC/25820/2025 CONTC/3028/2025	DWARIKA NATH MISHRA VS SHALINI PANDIT, IAS	RAKESH CHANDRA SAHOO VS	// 0 //
85	D-CONTC/26528/2025 CONTC/3029/2025	M/S BB ENTERPRISES, PURI VS SUSHANT ROUT,BRANCH MANAGER,ICICI BANK,JAYAPUR BRANCH,SATYABADI,PURI	SAILAZA NANDAN DAS VS	// 0 //
86	D-CONTC/20330/2025 CONTC/3030/2025	RAJARAM BEHERA VS KHIRODA KUMAR BEHERA,OAS	SUSANTA KUMAR BARAL VS	// 0 //
87	D-CONTC/23633/2025 CONTC/3031/2025	TEJMATI NAYAK VS PUNYA SALILA SRIVASTAVA,IAS	SUKANTA KUMAR MISHRA VS	// 0 //
88	D-CONTC/24547/2025 CONTC/3032/2025	SURESH SINGH VS ER.JYOTIRMAYA RATH, ENGNR. IN CHIEF, DEPT. OF W.R, ODISHA	ADV. VS	// 0 //
89	D-CONTC/24552/2025 CONTC/3033/2025	GAGAN BIHARI SAHU VS DR.SURESH CHANDRA DALAI,IAS	ADV. VS	// 0 //
90	D-CONTC/25223/2025 CONTC/3034/2025	GEETA RANI NAYAK VS SURYAWANSHI MAYUR VIKAS,COLLECTOR AND D.M, BALASORE	ADV. VS	// 0 //
91	D-CONTC/26753/2025	KALPANA ROUT	ADV.	//

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	CONTC/3035/2025	VS SMRUTI RANJAN PRADHAN, COLLECTOR, KENDRAPARA	VS	() //
92	D-CONTC/25532/2025 CONTC/3036/2025	BUDDHADEV SAMAL VS VISHAL KUMAR DEV, IAS	ADV. VS	// () //
93	D-CONTC/27022/2025 CONTC/3037/2025	RAMA CHANDRA BISWAL VS PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI, KENDRAPARA	ADV. VS	// () //
94	D-CONTC/27024/2025 CONTC/3038/2025	ELENA DAS VS PRAHALLAD NARAYAN SHARMA, SUB-COLLECTOR, ATHGARH, CUTTACK	ADV. VS	// () //
95	D-CONTC/26159/2025 CONTC/3039/2025	JHARANARANI PARIDA @ DR. JHARANA MOHANTY VS KALIPRASANNA MOHAPATRA, IAS	ADV VS	// () //
96	D-CONTC/26457/2025 CONTC/3040/2025	PARAMANANDA NAYAK VS ANU GARG, IAS	ADV VS	// () //
97	D-CRLA/19080/2025 CRLA/773/2025	SUNIL KUMAR YADAV VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /341 /2022 2ND A.D.J., ROURKELA (Sundargarh) Spl/0000042/2022
98	D-CRLA/19576/2025 CRLA/774/2025	SANKAR BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	PANDAPADA /34 /2019 A.D.J., KEONJHAR (Kendujhar) ST/0000008/2020
99	D-CRLA/19639/2025 CRLA/775/2025	RAJESH KANDI VS STATE OF ODISHA	SANJIT MISHRA VS	BANDAR MARINE /21 /2021 DISTRICT & SESSIONS JUDGE, JAGATSIPUR CT/0000197/2021
100	D-CRLA/17890/2025 CRLA/776/2025	NADU@SUDHAMAYA BAGARTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PUINTALA /71 /2021 1ST A.D.J.-CUM-PO, CHILDRENS COURT SC/0000055/2021
101	D-CRLA/17897/2025 CRLA/777/2025	DHUBALA@GOPI@DHABALESWAR BAGARTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PUINTALA /71 /2021 1ST A.D.J.-CUM-PO, CHILDRENS COURT SC/0000055/2021
102	D-CRLA/19346/2025 CRLA/778/2025	SAROJ KUMAR SAHU VS	ASUTOSH TRIPATHY VS	ANGUL TOWN /292 /2022 A.D.J., ANGUL (Anugul)

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103	D-CRLA/19480/2025 CRLA/779/2025	STATE OF ODISHA KARNIEL DALABEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CT/0000207/2022 MOHANA /183 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000029/2022
104	D-CRLA/19525/2025 CRLA/780/2025	GOURA NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	JAGANNATHA PRASAD /43 /2018 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar TR/0000095/2021
105	D-CRLA/19989/2025 CRLA/781/2025	DIBA@DIBAKAR SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	KHUNTUNI /90 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000109/2025
106	D-CRLA/18555/2025 CRLA/782/2025	BANAMALI BEHERA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	PHULBANI SADAR /82 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh ST/0000036/2024
107	D-CRLA/19368/2025 CRLA/783/2025	KHETRAPAL PADHAN@KHETRAPALA PRADHAN VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	GAISILET /95 /2012 A.D.J.,PADAMPUR(Bargarh) CT/0000095/2013
108	D-CRLA/19623/2025 CRLA/784/2025	TAGA MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /372 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000118/2024
109	D-CRLA/20113/2025 CRLA/785/2025	MITANJALI PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	TUMUSINGA /234 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000067/2022
110	D-CRLMC/20171/2025 CRLMC/2443/2025	SHUVENDU NARAYAN PATEL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000024/2013
111	D-CRLMC/19589/2025 CRLMC/2444/2025	SABITA SAHOO VS STATE OF ODISHA	BRUNDABAN ROUT VS	TIRTOL /84 /2024 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat ICC/0000033/2024
112	D-CRLMC/20152/2025 CRLMC/2445/2025	GOPAL KRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0000984/2024
113	D-CRLMC/18932/2025 CRLMC/2446/2025	SAMEER KU NAIK@SAMEER KUMAR@ TENTU VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KANJIPANI /38 /2014 ASST. SESSIONS JUDGE, KEONJHAR(K ST/0000011/2019

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114	D-CRLMC/19863/2025 CRLMC/2447/2025	GUNAMANI SUNANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, BANGOM ICC/0000007/2024
115	D-CRLMC/19886/2025 CRLMC/2448/2025	MURALIDHAR TARAI VS STATE OF ODISHA	AVIJIT PATNAIK VS	KHALLIKOTE /344 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000855/2023
116	D-CRLMC/19227/2025 CRLMC/2449/2025	HAREKRUSHNA BOITEI VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
117	D-CRLMC/19202/2025 CRLMC/2450/2025	SUSHIL MOHARANA@SUSHIL KUMAR MOHARANA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	SALIPUR /366 /2022 J.M.F.C.,SALIPUR(Cuttack) ICC/0000210/2023
118	D-CRLMC/19594/2025 CRLMC/2451/2025	ARCHANA PRATAP VS STATE OF ODISHA	SAURAV TIBREWAL VS	KHARABEL NAGAR P.S. /506 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0008095/2022
119	D-CRLMC/20234/2025 CRLMC/2452/2025	BIGHNA @ BIGHINI @ BIGHNESWAR NAYAK @ RAJA VS STATE OF ODISHA	LALITENDU MISHRA VS	KANPUR /20 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000043/2021
120	D-CRLMC/20296/2025 CRLMC/2453/2025	TUSHAR RANJAN DASH VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 G.N CUM J.M.F.C., SUKINDA(Jajapur) ICC/0000029/2023
121	D-CRLMC/13613/2025 CRLMC/2454/2025	PRASANTA MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN 2ND A.D.J., BALANGIR(Balangir) CRREV/0000010/2024
122	D-CRLMC/20101/2025 CRLMC/2455/2025	APARAJITA PRIYADARSHINI SWAIN @ APARAJITA PRIYADARSANI SWAIN VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	MARKAT NAGAR /20 /2014 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000323/2014
123	D-CRLMC/20124/2025 CRLMC/2456/2025	LAXMI PRIYA SAHOO @ JASHODA LAXMIPRIYA SAHOO VS STATE OF ODISHA	PRAKASH K. MISHRA VS	GANIA /81 /2022 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000389/2022
124	D-CRLMC/20143/2025 CRLMC/2457/2025	JITENDRA KUMAR RANSINGH VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	FATEGARH /71 /2012 A.D.J.,NAYAGARH(Nayagarh) ST/0000138/2012
125	D-CRLMC/20110/2025	SUNIL KUMAR SAMANTA @ BANTI	SUJIT KUMAR PATNAIK	GOLANTHARA (BERHAMPUR) /192 /2012

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	CRLMC/2458/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/0000027/2019
126	D-CRLMP/19899/2025 CRLMP/818/2025	SRIKANTA PATEL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 ()
127	D-CRLMP/18905/2025 CRLMP/819/2025	ROJITA NAHAK @ REJI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR /294 /2022 ()
128	D-CRLMP/19922/2025 CRLMP/820/2025	A.SRINIBASH PATRA VS STATE OF ODISHA	SIBARANJAN POLAI VS	//0 S.D.J.M.,BERHAMPUR(Ganjam)
129	D-CRLMP/19927/2025 CRLMP/821/2025	A. PRABHABATI PATRA VS STATE OF ODISHA	SIBARANJAN POLAI VS	//0 S.D.J.M.,BERHAMPUR(Ganjam)
130	D-CRLMP/19427/2025 CRLMP/822/2025	DR. BISWANATH PATNAIK VS STATE OF ODISHA	PRATIK NAYAK VS	//0 ()
131	D-CRLMP/19663/2025 CRLMP/823/2025	MINATI TRIPATHY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// BALIANTA P.S. /113 /2022 ()
132	D-CRLREV/20071/2025 CRLREV/340/2025	NILU SWAIN VS STATE OF ODISHA	MANAS RANJAN BAUG VS	GOPALPUR /171 /2020 1ST A.D.J.,BERHAMPUR(Ganjam)
133	D-CRLREV/20073/2025 CRLREV/341/2025	NILANCHALA PATRA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	CRA/0000061/2022 GOPALPUR /171 /2020 1ST A.D.J.,BERHAMPUR(Ganjam)
134	D-CRLREV/16162/2025 CRLREV/342/2025	SABIR KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CRA/0000061/2022 KENDRAPARA /29 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
135	D-CRLREV/19956/2025 CRLREV/343/2025	DASH MANJU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	Spl/0000011/2025 KEONJHAR TOWN /246 /2025 A.D.J.,KEONJHAR(Kendujhar)
136	D-FAO/23665/2025 FAO/310/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,ANGUL VS	PRAMOD KUMAR TRIPATHY VS	CRA/0000014/2025 // THE COMNR FOR EMPLOYEES COMPE

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137	D-FAO/26106/2025 FAO/311/2025	SUKANTI NAYAK SHIBA PRASAD SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	EC/0000009/2019 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000100/2023
138	D-FAO/25022/2025 FAO/312/2025	RANJIT MOHANTY VS ATASHI MOHANTY	RAICHARAN MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Tc/0000001/2014
139	D-FAO/26720/2025 FAO/313/2025	RADHI MUNDA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000097/2024
140	D-FAO/26729/2025 FAO/314/2025	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. CUTTACK VS SAKUNTALA NATH	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000019/2018
141	D-JCRLA/20415/2025 JCRLA/128/2025	PALAU NAIK VS STATE OF ODISHA	ADV. VS	INDUASTRIAL,NISA /52 /2011 A.D.J.,ANGUL(Anugul) CT/0000145/2011
142	D-JCRLA/20416/2025 JCRLA/129/2025	BABUA @ PRAKASH NATH @ NATHASHARMA VS STATE OF ODISHA	ADV. VS	TIRTOL /186 /2020 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000135/2020
143	D-JCRLA/20417/2025 JCRLA/130/2025	RAGHUNATH MURMU VS STATE OF ODISHA	ADV. VS	JAMDA PS /4 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BA CT/0000005/2021
144	D-MACA/24918/2025 MACA/761/2025	SANDHYA RANA VS PURNA CHANDRA JENA	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000145/1993
145	D-MACA/24921/2025 MACA/762/2025	NAGIN RANA VS PURNA CHANDRA JENA	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000080/1993
146	D-MACA/25002/2025 MACA/763/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED, BBSR VS BASANTI BARIK	ADAM ALI KHAN VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000872/2021
147	D-MACA/25043/2025 MACA/764/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,CHENNAI VS GEETA MANJARI DAS	SOMNATH ROY VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000074/2023

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148	D-MACA/26599/2025 MACA/765/2025	PUSPALATA DEI VS ADIKANDA BARIK	AMIYA KUMAR MOHANTY VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000075/2023
149	D-MATA/22522/2025 MATA/262/2025	SURYA KANTA MOHANTY VS ELLORA PATTANAİK	BISWARANJAN DALAI VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000261/2019
150	D-RPFAM/26569/2025 RPFAM/179/2025	GOLEKHA CHANDRA MALLICK VS MAMATARANI MALLICK	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000070/2018
151	D-RPFAM/21901/2025 RPFAM/180/2025	SUNIL KUMAR BARIK VS GETANJALI BARIK	RANJAN KUMAR ROUT VS	// JUDGE FAMILY COURT,ROURKELA(Su) Crp/0000082/2022
152	D-RPFAM/26337/2025 RPFAM/181/2025	SUJAYA KUMAR BAG VS GITANJALI NAIK	ANKANN PANDA VS	// JUDGE FAMILY COURT, BHAWANIPAT Crp/0000023/2023
153	D-RSA/25945/2025 RSA/330/2025	SIVA SANKAR CHANDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000077/2023
154	D-RSA/24040/2025 RSA/331/2025	DHARANIDHAR MOHANTA VS SUBAL CHANDRA MOHANTA	ANAM CHARAN PANDA VS	// A.D.J.,KARANJIA(Mayurbhanj) RFA/0000006/2018
155	D-RSA/26802/2025 RSA/332/2025	GAGAN BIHARI SAHU VS JADUNATH HEMBRAM	PRATAP CHANDRA CHHINCHANI VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000002/2023
156	D-TRP(C)/17261/2025 TRP(C)/202/2025	NANDINI RANA VS KEDAR SURYA MAHAPATRA	SANTOSH KUMAR SAMANTARAY VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000037/2025
157	D-TRP(C)/25745/2025 TRP(C)/203/2025	SIPRA RANI PANIGRAHI VS BAGMIT RANJAN BARAL	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000032/2025
158	D-TRP(C)/26237/2025 TRP(C)/204/2025	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000196/2025
159	D-TRP(C)/26245/2025	BANWARI LAL KATARUKA	LAXMI SHARMA	//

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	TRP(C)/205/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000060/2025
160	D-TRP(C)/26250/2025 TRP(C)/206/2025	SURESH KUMAR KATARUKA VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000061/2025
161	D-TRP(C)/26243/2025 TRP(C)/207/2025	AKASH AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000159/2025
162	D-WA/19567/2025 WA/1045/2025	STATE OF ODISHA VS PRAVAT KUMAR SATPATHY	SATYABRATA MOHANTY, A.G.A. VS	// ()
163	D-WA/19938/2025 WA/1046/2025	STATE OF ODISHA VS GANESWAR BEHERA	SASWAT DAS,A.G.A VS	// ()
164	D-WA/20214/2025 WA/1047/2025	STATE OF ODISHA VS RANJITA SAHOO	BIMBISAR DASH,A.G.A VS	// ()
165	D-WA/20257/2025 WA/1048/2025	STATE OF ODISHA VS URBASI MAHAPATRA	SASWAT DAS,A.G.A VS	// ()
166	D-WA/20264/2025 WA/1049/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR-ATARI),KODAKA VS SAMIR KUMAR PATTANAİK	DR. BINODA KUMAR MISHRA VS	// ()
167	D-WA/20726/2025 WA/1050/2025	STATE OF ODISHA VS DR. DIBAKAR PANIGRAHY	CHANDRAKANTA PRADHAN,A.G.A VS	// ()
168	D-WA/19326/2025 WA/1051/2025	STATE OF ODISHA VS PRAMOD KUMAR ACHARYA	BIMBISAR DASH,A.G.A VS	// ()
169	D-WA/19347/2025 WA/1052/2025	STATE OF ODISHA VS ABHIMANYU BAL	SONAK MISHRA,A.S.C VS	// ()
170	D-WA/21071/2025 WA/1053/2025	RESHMI ROSHAN @ NIGAR VS	DR. BINODA KUMAR MISHRA VS	// ()

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171	D-WA/20471/2025 WA/1054/2025	UNION OF INDIA STATE OF ODISHA VS SIRLA MOHAN RAO	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
172	D-WA/25164/2025 WA/1055/2025	TAPAS JENA VS ARJUN MURMU	ATUL TRIPATHY VS	// 0 //
173	D-WA/20470/2025 WA/1056/2025	STATE OF ODISHA VS P. APPA RAO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
174	D-WA/20473/2025 WA/1057/2025	STATE OF ODISHA VS MANMATH KUMAR KARAN	JATESWAR NAYAK,A.G.A VS	// 0 //
175	D-WA/20596/2025 WA/1058/2025	SURYA PRAKASH MISHRA VS SUDHANSU SEKHAR MOHAPATRA	BISWABIHARI MOHANTY VS	// 0 //
176	D-WP(C)/26975/2025 WP(C)/18544/2025	JYOTI RANJAN RAJ VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
177	D-WP(C)/26672/2025 WP(C)/18568/2025	HARA GOUDA VS COLLECTOR, KORAPUT	PABITRA KUMAR DUTTA VS	// 0 //
178	D-WP(C)/22804/2025 WP(C)/18569/2025	AKSHAYA KUMAR DALAI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
179	D-WP(C)/26052/2025 WP(C)/18570/2025	MANISH TRIPATHY VS VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	SUBHADUTTA ROUSTRAY VS	// 0 //
180	D-WP(C)/26381/2025 WP(C)/18571/2025	M/S. JAGANNATH MECHANISED AUTO WORK SHOP, MANCHESWAR INDUSTRIAL ESTABLISHMENT VS STATE OF ODISHA	SRINIVAS NANDA VS	// 0 //
181	D-WP(C)/26884/2025 WP(C)/18572/2025	LAXMIDHAR DASH VS STATE OF ORISSA	BEBARTA SIVA SATYAM VS	// 0 //

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182	D-WP(C)/26361/2025 WP(C)/18573/2025	KAMAL KRUSHNA MAZUMDAR VS STATE OF ODISHA	NARENDRA KUMAR DAS VS	// 0 //
183	D-WP(C)/26915/2025 WP(C)/18574/2025	DILLIP KUMAR PATEL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
184	D-WP(C)/26353/2025 WP(C)/18575/2025	SRIDHAR KUMAR SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
185	D-WP(C)/26043/2025 WP(C)/18576/2025	DEBABRATA GIRI VS VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	SUBHADUTTA ROUSTRAY VS	// 0 //
186	D-WP(C)/25874/2025 WP(C)/18577/2025	BIDYASMITA MAHALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
187	D-WP(C)/26710/2025 WP(C)/18578/2025	JINDIARANI BARIK VS STATE OF ODISHA	SWARUP NAYAK VS	// 0 //
188	D-WP(C)/26191/2025 WP(C)/18579/2025	BISHNU PRASAD JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
189	D-WP(C)/26712/2025 WP(C)/18580/2025	ANUPAMA TRIPATHY VS STATE OF ODISHA	ABHISHEK SAHOO VS	// 0 //
190	D-WP(C)/26290/2025 WP(C)/18581/2025	NIBASI BEHERA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
191	D-WP(C)/26882/2025 WP(C)/18582/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
192	D-WP(C)/23475/2025 WP(C)/18583/2025	BIDYADHAR MANDAL VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
193	D-WP(C)/26144/2025	NARAYAN NAYAK @ HARIJAN	NIRANJAN PANDA	//

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	WP(C)/18584/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/26950/2025 WP(C)/18585/2025	SILU PRADHAN VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
195	D-WP(C)/25973/2025 WP(C)/18586/2025	PADMINI RANI SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// 0 //
196	D-WP(C)/21440/2025 WP(C)/18587/2025	M/S KSHIPRA CONSUMER MARKETING PVT. LTD., ROURKELA VS UNION OF INDIA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
197	D-WP(C)/26105/2025 WP(C)/18588/2025	ABHIRNARAJ NAYAK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
198	D-WP(C)/26698/2025 WP(C)/18589/2025	T.BRAJENDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
199	D-WP(C)/26109/2025 WP(C)/18590/2025	KALPANA BARIK VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
200	D-WP(C)/26059/2025 WP(C)/18591/2025	ARUN KUMAR ROUT VS VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	SUBHADUTTA ROUSTRAY VS	// 0 //
201	D-WP(C)/21462/2025 WP(C)/18592/2025	M/S NITAANSH VINIMAY PVT. LTD., ROURKELA VS UNION OF INDIA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
202	D-WP(C)/25124/2025 WP(C)/18593/2025	DEBABRATA GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
203	D-WP(C)/26456/2025 WP(C)/18594/2025	BIJAY KUMAR SETHY VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
204	D-WP(C)/26056/2025 WP(C)/18595/2025	AKHAYA KUMAR PATTANAİK VS	SUBHADUTTA ROUSTRAY VS	// 0

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205	D-WP(C)/26330/2025 WP(C)/18596/2025	VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR CHANDRAKALA INSTITUTE OF MEDICAL SCIENCE, KHORDHA VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// // ()
206	D-WP(C)/26297/2025 WP(C)/18597/2025	DR.DEBAJANEE PANDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// () //
207	D-WP(C)/25392/2025 WP(C)/18598/2025	SUBASINI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
208	D-WP(C)/26463/2025 WP(C)/18599/2025	RANJIT KUMAR JENA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// () //
209	D-WP(C)/26763/2025 WP(C)/18600/2025	SURAMA MOHANTY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// () //
210	D-WP(C)/26509/2025 WP(C)/18601/2025	CHANDRAKALA INSTITUTE OF MEDICAL SCIENCE, KHORDHA VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //
211	D-WP(C)/26850/2025 WP(C)/18602/2025	HEMSAGAR PATEL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
212	D-WP(C)/26512/2025 WP(C)/18603/2025	NISKRANTA KUMAR LENKA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //
213	D-WP(C)/25502/2025 WP(C)/18604/2025	URMILA MOHANTA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
214	D-WP(C)/25393/2025 WP(C)/18605/2025	SIMANCHAL MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
215	D-WP(C)/26612/2025 WP(C)/18606/2025	SANANDAN PATRA VS IDBI BANK, BBSR	PRASANTA KUMAR SATAPATHY VS	// () //

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216	D-WP(C)/25748/2025 WP(C)/18607/2025	BAMAN CHARAN BHOI VS JHARANA SAHOO	KARUNAKAR RATH VS	// 0 //
217	D-WP(C)/26866/2025 WP(C)/18608/2025	DASHARATHI MALIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
218	D-WP(C)/24964/2025 WP(C)/18609/2025	PRASHANTA KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/26785/2025 WP(C)/18610/2025	BHAGYADHAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
220	D-WP(C)/26931/2025 WP(C)/18611/2025	SAROJINI NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	D-WP(C)/23162/2025 WP(C)/18612/2025	PRASANNAJIT NAYAK VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
222	D-WP(C)/26932/2025 WP(C)/18613/2025	SANGRAM KUMAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
223	D-WP(C)/27004/2025 WP(C)/18614/2025	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
224	D-WP(C)/26548/2025 WP(C)/18615/2025	RASHMIREKHA NAYAK VS BRANCH MANAGER, BANK OF INDIA, SAMANTARAPUR, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
225	D-WP(C)/26551/2025 WP(C)/18616/2025	BISWESA KESHARI NANDA VS RTO, NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
226	D-WP(C)/24940/2025 WP(C)/18617/2025	BANDITA SWAIN VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
227	D-WP(C)/26555/2025	PURNA CHANDRA ROUT	BRAJA MOHAN SARANGI	//

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	WP(C)/18618/2025	VS REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR	VS	0 //
228	D-WP(C)/26692/2025 WP(C)/18619/2025	KARTIK SAHOO VS SUPDT. OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
229	D-WP(C)/26790/2025 WP(C)/18620/2025	KALINGA WARRIORS, CUTTACK VS SAMBALPUR UNIVERSITY	PRABODHA CHANDRA NAYAK VS	// 0 //
230	D-WP(C)/26545/2025 WP(C)/18621/2025	RAJKISHOR PATI VS UNION OF INDIA	DEEPAK KU SAHOO VS	// 0 //
231	D-WP(C)/24953/2025 WP(C)/18622/2025	AKSHAYA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// 0 //
232	D-WP(C)/24169/2025 WP(C)/18623/2025	SAYED NOOR MAHAMMAD @ NOOR MOHAMMAD VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
233	D-WP(C)/26041/2025 WP(C)/18624/2025	CHARULATA BEHERA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
234	D-WP(C)/24937/2025 WP(C)/18625/2025	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
235	D-WP(C)/24934/2025 WP(C)/18626/2025	AKSHAYA KUMAR JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
236	D-WP(C)/25350/2025 WP(C)/18627/2025	HARIHAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/24936/2025 WP(C)/18628/2025	BINAPANI SAMANTARAY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
238	D-WP(C)/24957/2025 WP(C)/18629/2025	SHAILENDRA NARAYAN JENA VS	JYOTIRMAY GUPTA VS	// 0

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239	D-WP(C)/25351/2025 WP(C)/18630/2025	STATE OF ODISHA KALPANA MAHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
240	D-WP(C)/25707/2025 WP(C)/18631/2025	STATE OF ODISHA RAMAKANTA GHADEI VS	CHAKRADHAR SINGH VS	// // ()
241	D-WP(C)/25742/2025 WP(C)/18632/2025	STATE OF ODISHA SUDHAKAR BHOL VS	ANSHURAM MISHRA VS	// // ()
242	D-WP(C)/26486/2025 WP(C)/18633/2025	SRI SRI JAGANNATH TEMPLE ADMINISTATION, PURI RANASAHU PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, BALASORE VS	SHASHI BHUSAN JENA VS	// // ()
243	D-WP(C)/26752/2025 WP(C)/18634/2025	STATE OF ODISHA SAGAR MOHAN JENA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
244	D-WP(C)/27031/2025 WP(C)/18635/2025	THE CHIEF MANAGER CUM AUTHORIZED OFICER, URBAN COOPERATIVE BANK LTD, KENDRAPARA M/S PC ENTERPRISES , SAMBALPUR VS	AMIT PATTNAIK VS	// // ()
245	D-WP(C)/26049/2025 WP(C)/18636/2025	EMPLOYEES STATE INSURANCE CORPORATION DEBABRATA SEN VS	DEEPALI MAHAPATRA VS	// // ()
246	D-WP(C)/26951/2025 WP(C)/18637/2025	STATE OF ODISHA MANOJ KUMAR SAMAL VS	PRABHU PRASAD MOHANTY VS	// // ()
247	D-WP(C)/24960/2025 WP(C)/18638/2025	STATE OF ODISHA GADADHAR MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()
248	D-WP(C)/27059/2025 WP(C)/18639/2025	STATE OF ODISHA SUBHADARSHINI BHOL VS	TANMAY MISHRA VS	// // ()
249	D-WP(C)/26096/2025 WP(C)/18640/2025	STATE OF ODISHA SURESH CHANDRA PARIDA VS	PRASHANTA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/27002/2025 WP(C)/18641/2025	PRASANT PATRA VS REVENUE DIVISIONAL COMMISSIONER (CD), CUTTACK	ATUL TRIPATHY VS	// 0 //
251	D-WP(C)/26849/2025 WP(C)/18642/2025	BIGHNESWAR KAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/26570/2025 WP(C)/18643/2025	BENUDHAR SAHOO VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
253	D-WP(C)/26172/2025 WP(C)/18644/2025	SANJUKTA MISHRA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
254	D-WP(C)/25323/2025 WP(C)/18645/2025	MANORAMA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
255	D-WP(C)/25701/2025 WP(C)/18646/2025	DHUNA CHANDRA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
256	D-WP(C)/26859/2025 WP(C)/18647/2025	RANJAN KUMAR MAHALA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	D-WP(C)/26781/2025 WP(C)/18648/2025	BIKASH DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	D-WP(C)/26038/2025 WP(C)/18649/2025	PRAMOD KUMAR SETHI VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
259	D-WP(C)/26008/2025 WP(C)/18650/2025	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
260	D-WP(C)/26177/2025 WP(C)/18651/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
261	D-WP(C)/26036/2025	SHAKIR HUSSAIN	AJIT CH MOHAPATRA	//

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	WP(C)/18652/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/26271/2025 WP(C)/18653/2025	RAJESH KUMAR MISHRA VS STATE BANK OF INDIA	MANISH UPADHYAY VS	// 0 //
263	D-WP(C)/26407/2025 WP(C)/18654/2025	SANTILATA RANA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
264	D-WP(C)/26034/2025 WP(C)/18655/2025	LINGARAJ NAYAK VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
265	D-WP(C)/26233/2025 WP(C)/18656/2025	M/S BAJRANG STEEL VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
266	D-WP(C)/26745/2025 WP(C)/18657/2025	NISAMANI MOHANTY VS THE COLLECTOR CUM DISTRICT MAGISTRATE ,CUTTACK	GYANESWAR SATPATHY VS	// 0 //
267	D-WP(C)/25467/2025 WP(C)/18658/2025	CHAITI MAJHI VS THE SUB COLLECTOR, BHAWANIPATNA	ANISH PATTNAYAK VS	// 0 //
268	D-WP(C)/25630/2025 WP(C)/18659/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	NISHIKANT MISHRA VS	// 0 //
269	D-WP(C)/27243/2025 WP(C)/18660/2025	DR. GAYATREE MISHRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
270	D-WP(C)/26982/2025 WP(C)/18661/2025	SWAPNA MOHANTY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
271	D-WP(C)/27169/2025 WP(C)/18662/2025	PRASANNA KUMAR PALAI VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
272	D-WP(C)/26083/2025 WP(C)/18663/2025	KANYA KUMARI RAO VS	SEPHALEE DAS VS	// 0

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273	D-WP(C)/26198/2025 WP(C)/18664/2025	STATE OF ODISHA AJAYA KUMAR KANHAR VS	KUNAL KUMAR SWAIN VS	// // 0
274	D-WP(C)/27211/2025 WP(C)/18665/2025	STATE OF ODISHA PRADEEP KUMAR PRAHARAJ VS	AVIJIT MISHRA VS	// // 0
275	D-WP(C)/26199/2025 WP(C)/18666/2025	STATE OF ODISHA MAMATA PATRO VS	KUNAL KUMAR SWAIN VS	// // 0
276	D-WP(C)/27184/2025 WP(C)/18667/2025	STATE OF ODISHA DIOCESE OF SAMBALPUR CHURCH OF NORTH INDIA , BOLANGIR VS	SOUMYA MISHRA VS	// // 0
277	D-WP(C)/27213/2025 WP(C)/18668/2025	STATE OF ODISHA KHUMAN LAL SAHU VS	AVIJIT MISHRA VS	// // 0
278	D-WP(C)/25637/2025 WP(C)/18669/2025	STATE OF ODISHA SAIBA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
279	D-WP(C)/25688/2025 WP(C)/18670/2025	STATE OF ODISHA BHARATI PATRA VS	TRILOCHANA PANIGRAHI VS	// // 0
280	D-WP(C)/25640/2025 WP(C)/18671/2025	STATE OF ODISHA BASANTI SETHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
281	D-WP(C)/25703/2025 WP(C)/18672/2025	STATE OF ODISHA DURGA MADHAB BIDIKA VS	BIREN SANKAR TRIPATHY VS	// // 0
282	D-WP(C)/26279/2025 WP(C)/18673/2025	STATE OF ODISHA PUSPANJALI DAS VS	KSHIROD KUMAR ROUT VS	// // 0
283	D-WP(C)/26204/2025 WP(C)/18674/2025	STATE OF ODISHA PADMALAYA SOREN VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/25705/2025 WP(C)/18675/2025	EPILI MITHUN VS ICICI BANK LIMITED, GUJARAT	SIBARANJAN POLAI VS	// 0 //
285	D-WP(C)/26086/2025 WP(C)/18676/2025	AKSHYA @ AKSHYA KUMAR MISHRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //
286	D-WP(C)/26656/2025 WP(C)/18677/2025	JANANI MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
287	D-WP(C)/25571/2025 WP(C)/18678/2025	SRIKAR BAG VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
288	D-WP(C)/27214/2025 WP(C)/18679/2025	SATYAJIT BEHERA VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
289	D-WP(C)/25634/2025 WP(C)/18680/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
290	D-WP(C)/25875/2025 WP(C)/18681/2025	PRAMOD KUMAR PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
291	D-WP(C)/26979/2025 WP(C)/18682/2025	DEBESH KUMAR PANDA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
292	D-WP(C)/25843/2025 WP(C)/18683/2025	BIPRARANJAN MISHRA VS THE COLLECTOR AND D.M. KEONJHAR	DIGAMBAR SETHI VS	// 0 //
293	D-WP(C)/22771/2025 WP(C)/18684/2025	RAJA YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
294	D-WP(C)/25562/2025 WP(C)/18685/2025	NABAKISHORE BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
295	D-WP(C)/25312/2025	M/S. LAXMI GOBINDA AGRO INDUSTRIES, BALESWAR	MADHAB LAL AGARWAL	//

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	WP(C)/18686/2025	VS ADDL. CT AND GST OFFICER, BALESWAR	VS	0 //
296	D-WP(C)/25961/2025 WP(C)/18687/2025	GADADHAR PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
297	D-WP(C)/25720/2025 WP(C)/18688/2025	SUDHAKAR MAHAKUD VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
298	D-WP(C)/26222/2025 WP(C)/18689/2025	ANINDYA ANIMESH DASH VS UNION OF INDIA	PRAVAS NAIK VS	// 0 //
299	D-WP(C)/27013/2025 WP(C)/18690/2025	PHULAMATI PATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
300	D-WP(C)/26878/2025 WP(C)/18691/2025	PABITRA DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
301	D-WP(C)/25725/2025 WP(C)/18692/2025	RATNAKAR BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
302	D-WP(C)/26201/2025 WP(C)/18693/2025	CHHABILATA PALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
303	D-WP(C)/27076/2025 WP(C)/18694/2025	TAPAN KUMAR PARICHHA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
304	D-WP(C)/26466/2025 WP(C)/18695/2025	SRIDHAR SAHU @ SHRIDHAR SAHU VS MANAGING DIRECTOR, HDB FINANCIAL SERVICES LTD., GUJRAT	JAJATI KESHARI KHUNTIA VS	// 0 //
305	D-WP(C)/27087/2025 WP(C)/18696/2025	M/S. SURYA ENTERPRISES, JAGATSINGHPUR VS EPFO, BBSR	SWOYAM PRABHU JENA VS	// 0 //
306	D-WP(C)/26588/2025 WP(C)/18697/2025	M/S. SHANTI CONSTRUCTION SAMBALPUR PVT. LTD., SAMBALPUR VS	GOURI MOHAN RATH VS	// 0

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307	D-WP(C)/26773/2025 WP(C)/18698/2025	STATE OF ODISHA MANAS MOHAPATRA VS	LAXMI PRASAD DWIVEDY VS	// // ()
308	D-WP(C)/27107/2025 WP(C)/18699/2025	STATE OF ODISHA KSHAMANIDHI MEHER VS	SATYA SUNDAR KANUNGO VS	// // ()
309	D-WP(C)/26518/2025 WP(C)/18700/2025	STATE OF ODISHA SAGARIKA DALAI VS	ASHOK KUMAR MOHAPATRA VS	// // ()
310	D-WP(C)/26807/2025 WP(C)/18701/2025	TPCODL, BBSR BIJAY KUMAR SETHY VS	PRAMOD KUMAR JENA VS	// // ()
311	D-WP(C)/26809/2025 WP(C)/18702/2025	STATE OF ODISHA SANDHYARANI JENA VS	PRAMOD KUMAR JENA VS	// // ()
312	D-WP(C)/26833/2025 WP(C)/18703/2025	STATE OF ODISHA CHITTA RANJAN SETHI @ CHITTARANJAN SETHI VS	HIMANSU SEKHAR DEO VS	// // ()
313	D-WP(C)/25322/2025 WP(C)/18704/2025	CHIEF EXECUTIVE OFFICER, TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE KRUSHNA CHANDRA JENA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
314	D-WP(C)/24775/2025 WP(C)/18705/2025	STATE OF ODISHA PANKAJINI SENAPATI VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
315	D-WP(C)/27170/2025 WP(C)/18706/2025	STATE OF ODISHA ADITYA KUMAR DANDPAT VS	PRAVASH CHANDRA JENA VS	// // ()
316	D-WP(C)/26761/2025 WP(C)/18707/2025	STATE OF ODISHA KALPANA PANIGRAHI VS	KARUNAKAR RATH VS	// // ()
317	D-WP(C)/25969/2025 WP(C)/18708/2025	STATE OF ORISSA NIRANJAN SAHU VS	ARJUNA CHARANA BEHERA VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/27174/2025 WP(C)/18709/2025	BINITA SHAH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
319	D-WP(C)/27158/2025 WP(C)/18710/2025	ABDUL SALIM KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
320	D-WP(C)/26860/2025 WP(C)/18711/2025	NILAMANI NIHAR CHANDRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
321	D-WP(C)/26865/2025 WP(C)/18712/2025	GANESH MAJHI VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
322	D-WP(C)/24958/2025 WP(C)/18713/2025	JAYAKRUSHNA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
323	D-WP(C)/27161/2025 WP(C)/18714/2025	SILU BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
324	D-WP(C)/26875/2025 WP(C)/18715/2025	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
325	D-WP(C)/26638/2025 WP(C)/18716/2025	SAKUNTALA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
326	D-WPCRL/19952/2025 WPCRL/87/2025	ASHOK KUMAR MALIK VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	TIHIDI /199 /2025 0 //
327	D-ABLAPL/18979/2025 ABLAPL/7955/2025	SUNIL RANJAN PANI @ CHINTU PANI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /72 /2021 0 //
328	D-ABLAPL/19974/2025 ABLAPL/7956/2025	DEO KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 1ST A.D.J., SAMBALPUR(Sambalpur) 2(A)CC/0000001/2025
329	D-ABLAPL/19189/2025	DEBARCHAN BANCHHOR	TARA PRASAD MOHAPATRA	KANTABANJI /155 /2025

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	ABLAPL/7957/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/19985/2025 ABLAPL/7958/2025	SARMILA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /113 /2025 () //
331	D-ABLAPL/19445/2025 ABLAPL/7959/2025	VIRENDRA KUMAR SINGH VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	LAKHANPUR /123 /2025 () //
332	D-ABLAPL/19450/2025 ABLAPL/7960/2025	AWADH KISHORE PANDEY VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	LAKHANPUR /123 /2025 () //
333	D-ABLAPL/20007/2025 ABLAPL/7961/2025	MADHAB KUMAR MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /57 /2025 () //
334	D-ABLAPL/20105/2025 ABLAPL/7962/2025	MURALI NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /345 /2025 () //
335	D-ABLAPL/19643/2025 ABLAPL/7963/2025	DHARMENDRA KUMAR JENA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TITILAGARH /426 /2024 () //
336	D-ABLAPL/20018/2025 ABLAPL/7964/2025	CHITTARANJAN ROUT @ BAPI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /191 /2025 () //
337	D-ABLAPL/20135/2025 ABLAPL/7965/2025	CONGRESS BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /19 /2025 () //
338	D-ABLAPL/19720/2025 ABLAPL/7966/2025	TIHILU PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	INDUASTRIAL,NISA /185 /2025 () //
339	D-ABLAPL/20093/2025 ABLAPL/7967/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAJNAGAR /104 /2025 () //
340	D-ABLAPL/20094/2025 ABLAPL/7968/2025	ANURUP PANI VS	RAJENDRA NARAYAN ROUT VS	DUNGURIPALI /109 /2025 ()

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341	D-ABLAPL/19724/2025 ABLAPL/7969/2025	STATE OF ODISHA PURUSOTTAM SAHU VS STATE OF ODISHA	PARSURAM PANDA VS	// INDUASTRIAL,NISA /185 /2025 ()
342	D-ABLAPL/20097/2025 ABLAPL/7970/2025	STATE OF ODISHA MALATI ACHARYA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BANSADA /221 /2025 ()
343	D-ABLAPL/20140/2025 ABLAPL/7971/2025	STATE OF ODISHA BAIYA @ PRAKASH PANDAB @ PRAKASH CHANDRA PANDAB VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	// PATTAMUNDAI RURAL PS /235 /2025 ()
344	D-ABLAPL/20151/2025 ABLAPL/7972/2025	STATE OF ODISHA SONU @ SIBA PRASAD SINGH VS STATE OF ODISHA	ABHIJIT DAS VS	// MADHUPATNA /140 /2020 ()
345	D-ABLAPL/19905/2025 ABLAPL/7973/2025	STATE OF ODISHA BIPIN SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /226 /2025 ()
346	D-ABLAPL/20098/2025 ABLAPL/7974/2025	STATE OF ODISHA SK. RAJAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// GOPALPUR /118 /2025 ()
347	D-ABLAPL/20166/2025 ABLAPL/7975/2025	STATE OF ODISHA NARAYAN SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	// BYREE /135 /2025 ()
348	D-ABLAPL/19917/2025 ABLAPL/7976/2025	STATE OF ODISHA KAILASH CHANDRA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BALIKUDA /259 /2025 ()
349	D-ABLAPL/19995/2025 ABLAPL/7977/2025	STATE OF ODISHA JAGAN DAKUA VS STATE OF ODISHA	SAYANTAN PANDA VS	// //0 ()
350	D-ABLAPL/17882/2025 ABLAPL/7978/2025	STATE OF ODISHA SATYAPRAKASH DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /211 /2025 ()
351	D-ABLAPL/20175/2025 ABLAPL/7979/2025	STATE OF ODISHA CHHABIRANI GHOSH VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	// RAIBANIA /60 /2025 ()

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352	D-ABLAPL/18978/2025 ABLAPL/7980/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /74 /2024 () //
353	D-ABLAPL/19847/2025 ABLAPL/7981/2025	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	REAMAL /25 /2019 () //
354	D-ABLAPL/20278/2025 ABLAPL/7982/2025	MANAS KUMAR CHOUDHURY @ MANAS RANJAN CHOUDHARY @ MANAS RANJAN CHOUDHARY VS STATE OF ODISHA	SIHARDHY MISHRA VS	MALKANGIRI /337 /2025 () //
355	D-ABLAPL/20288/2025 ABLAPL/7983/2025	TANMAY PATI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //
356	D-ABLAPL/19890/2025 ABLAPL/7984/2025	JAGANNATH @ GUDU MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /472 /2024 () //
357	D-ABLAPL/19891/2025 ABLAPL/7985/2025	SABHALAM ARKATIA @ MATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	SUNABEDA /207 /2023 () //
358	D-ABLAPL/20032/2025 ABLAPL/7986/2025	SURAJ SINGH VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /721 /2024 () //
359	D-ABLAPL/20290/2025 ABLAPL/7987/2025	TANUJA KHUNTIA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //
360	D-ABLAPL/20063/2025 ABLAPL/7988/2025	SK. SHANJAHAN QUADRI VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	PURUNABAZAR /95 /2025 () //
361	D-ABLAPL/20111/2025 ABLAPL/7989/2025	NARESH MUDULI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /21 /2025 () //
362	D-ABLAPL/19268/2025 ABLAPL/7990/2025	RAGUNATH PUJARI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	//0 () //
363	D-ABLAPL/19776/2025	DHIROJ KUMAR DAS @ RAKESH DAS @ DHIRAJ @ CHHOTU	BIPLAB BEHERA	JAGATPUR /370 /2025

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	ABLAPL/7991/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/19808/2025 ABLAPL/7992/2025	JYOTSNA RANI MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SINGLA /78 /2025 () //
365	D-ABLAPL/20052/2025 ABLAPL/7993/2025	PRANESWAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDRASEKHARPUR /267 /2025 () //
366	D-ABLAPL/20055/2025 ABLAPL/7994/2025	ANIL @ SUBRAJEET PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /305 /2025 () //
367	D-ABLAPL/19541/2025 ABLAPL/7995/2025	SIBANARAYAN PATTANAİK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /179 /2025 () //
368	D-ABLAPL/20070/2025 ABLAPL/7996/2025	HIMANSU SEKHAR GIRI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BADSAHI /219 /2025 () //
369	D-ABLAPL/20123/2025 ABLAPL/7997/2025	RABINDRA SAHU @ RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI /192 /2025 () //
370	D-ABLAPL/20158/2025 ABLAPL/7998/2025	SK. ALLARAKHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /286 /2024 () //
371	D-ABLAPL/19614/2025 ABLAPL/7999/2025	MANOJ KUMAR SINGH @ BAPI SINGH VS STATE OF ODISHA	ANSHUMAN PANDA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(B)CC/000097/2025
372	D-ABLAPL/20128/2025 ABLAPL/8000/2025	PRATIMA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /195 /2025 () //
373	D-ABLAPL/20004/2025 ABLAPL/8001/2025	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /224 /2025 () //
374	D-ABLAPL/20159/2025 ABLAPL/8002/2025	SANJAY KUMAR BEHERA VS	DEBASNAN DAS VS	PATTAMUNDAI /191 /2025 ()

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375	D-ABLAPL/20216/2025 ABLAPL/8003/2025	STATE OF ODISHA ANKIT PRASAD VS STATE OF ODISHA	KULDEEP MOHANTY VS	// ROURKELA GRPS. /70 /2025 () //
376	D-ABLAPL/20179/2025 ABLAPL/8004/2025	SURJAY NARAYAN PANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DUNGURIPALI /109 /2025 () //
377	D-ABLAPL/20183/2025 ABLAPL/8005/2025	DEEPAK MAHALIK @ DIPAK KUMAR MAHALIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	RAMACHANDRAPUR /187 /2025 () //
378	D-ABLAPL/20207/2025 ABLAPL/8006/2025	M.SUSANTA DORA @ SUSANTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /330 /2025 () //
379	D-ABLAPL/20011/2025 ABLAPL/8007/2025	DASHIA SUNA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /120 /2025 () //
380	D-ABLAPL/20209/2025 ABLAPL/8008/2025	BRUNDABAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /138 /2025 () //
381	D-ABLAPL/20072/2025 ABLAPL/8009/2025	NALU BEHERA @ BISWA RANJAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /106 /2025 () //
382	D-ABLAPL/20221/2025 ABLAPL/8010/2025	SUSANTA SERANGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /131 /2025 () //
383	D-ABLAPL/18698/2025 ABLAPL/8011/2025	SUJATA MAHARANA @ RANI BARIK VS STATE OF ODISHA	SATYA JEET ROUT VS	RAJKANIKA /264 /2025 () //
384	D-ABLAPL/19676/2025 ABLAPL/8012/2025	SURU @ BISWANATHA DASH VS STATE OF ODISHA	RAJJET ROY VS	BIRMAHARAJPUR /142 /2025 () //
385	D-ABLAPL/18751/2025 ABLAPL/8013/2025	DEEPAK KUMAR DAS VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PIRAHAT P.S /146 /2025 () //

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386	D-ABLAPL/18907/2025 ABLAPL/8014/2025	RAMESH PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /81 /2025 () //
387	D-ABLAPL/19416/2025 ABLAPL/8015/2025	DANIEL MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /42 /2025 () //
388	D-ABLAPL/20099/2025 ABLAPL/8016/2025	SIBA SWAIN @ CHIRANJIBI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /385 /2025 () //
389	D-ABLAPL/20370/2025 ABLAPL/8017/2025	LAXMI NRUSINGH NATH VS STATE OF ODISHA	ISHWAR MOHANTY VS	BAIDYANATHPUR /288 /2025 () //
390	D-ABLAPL/20108/2025 ABLAPL/8018/2025	GHANASHYAM MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /356 /2021 () //
391	D-ABLAPL/20318/2025 ABLAPL/8019/2025	ANANDA KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /160 /2021 () //